

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3659
ANSWERED ON 23RD MARCH, 2017

JHANSI-KANPUR HIGHWAY

3659. DR. BHAGIRATH PRASAD:
SHRI BHANUPRATAP SINGH VERMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन एवं राजमार्ग मंत्री

be pleased to state :

- (a) the present status of Jhansi - Kanpur and Gwalior - Jhansi National Highways;
- (b) the steps taken by the Government for its completion; and
- (c) the time by which this unconstructed part is likely to be constructed?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) The stretch of Jhansi-Kanpur (National Highway- 2 & 25 -old nos.) has been widened to 4/6 lane except for 1.7 km (NH-25) at Kalpi Town area due to delay in acquisition of hindrance free land by the State Govt. of Uttar Pradesh. Several meetings with the State Govt. at various levels have been conducted to resolve this issue; however, State Govt. has not been able to give the possession of hindrance free site to the National Highway Authority of India (NHAI) up till now.

The Concession Agreement with Concessionaire M/s Gwalior-Jhansi Expressway Ltd for the Gwalior-Jhansi section of NH-75 (Old No.) having length of 82.455 km was signed on 07.12.2006 by NHAI with the schedule date of completion as 04.12.2009. The project work was stopped by the Concessionaire since March, 2012 after completing project length of 49.786 km. NHAI issued Termination notice on 07.03.2014 to the Concessionaire which was challenged by the Concessionaire before Hon'ble High Court of Delhi. The Hon'ble High Court directed NHAI not to take any coercive steps in furtherance to the said termination notice and mentioned that there is a three members Arbitral Tribunal (AT) already in place. NHAI requested Arbitral Tribunal seeking permission to invite bid to complete the balance work to provide relief to commuters. After various hearings the Arbitral Tribunal vide order dated 23.07.2016 directed NHAI to invite bids to complete the balance work. Now, NHAI has invited the tenders for the balanced work in January 2017 and balanced work may be completed within 2 years from date of award.
